

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 323 OF 2016

Dated: 14th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Chhattisgarh State Power Distribution Co. Ltd. ...Appellant(s)

Vs.

M/s. Balaji Power (A unit of Hira Ferro Alloys Ltd.) & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma

ORDER

Issue notice to the Respondents returnable on 24.01.2017. Dasti, in addition, is permitted.

List the matter on **24.01.2017.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**